

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1565
ANSWERED ON 05/08/2024

EDUCATION FACILITIES FOR MINORITY COMMUNITIES

1565. SHRI SATNAM SINGH SANDHU

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes run by Government to promote education amongst minorities in the country;
- (b) the details of schemes and initiatives of Government to support minority educational institutions in the country; and
- (c) the number and details of minority educational institutions in the country?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b) The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

The Ministry of Minority Affairs implements three Scholarship Schemes namely Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes for the educational empowerment of the six centrally notified minority communities namely, Buddhist, Christian, Jain, Muslim, Parsi and Sikh.

All these Scholarship Schemes of the Ministry are implemented through a revamped version of the National Scholarship Portal (NSP-2.0). The scholarship amount is transferred to the bank accounts of students through Direct Benefit Transfer (DBT) mode.

Under Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme of the Ministry provides for development of community infrastructure in the identified minority concentrated areas across the country with an aim to improve the socio-economic conditions of people in that areas. Under the scheme infrastructure project units in the core social sectors, viz., Education, Health, Skill Development and Women-centric projects and also in the emerging

sectors of national importance such as Sports, Sanitation, Solar Energy, Drinking Water in the urban areas etc., are approved and executed. Till date, a total of 74704 units have been sanctioned under Education Sector with a Total Approved Cost of Rs. 11827.12 Crore and Approved Central Share of Rs. 8815.36 Crore. These projects include School Building, Residential Schools, Hostel for school/ ITI/ polytechnic, Colleges, Additional Classrooms/Library/Lab/Hall in schools SMART Classroom/ Computer Lab/ Teaching Aid in school , Other Infrastructure in school and colleges, New Hostels and Classroom (BDP) etc.

The Ministry of Minority Affairs also implemented 'Nai Manzil' scheme for skill development and education support to the six notified minority communities. Nai Manzil scheme was started in 2015 and was implemented by the Ministry with an objective to benefit the minority youth, school dropouts from BPL families. The scheme aimed at reaching out to the school dropouts among the minority youth and providing them with formal education through open schooling certification of class 8th / 10th and NSQF-compliant skilling for minimum 3 months, to enable them to seek better employment and livelihood opportunities. The scheme was implemented by Project Implementing Agencies (PIAs) empaneled by the Ministry on a project-level basis. Nai Manzil scheme has now been converged into a new, integrated scheme called Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme.

(c) The National Commission for Minority Educational Institutions has issued Minority Status Certificate to 13892 educational institutions. The details of these educational institutions can be accessed at the website <https://ncmei.gov.in/statistics>.
